GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI (DEPARTMENT OF POWER) DELHI SECRETARIAT 8TH LEVEL, B-WING, I.P.ESTATE NEW DELHI – 110002

No.F.14(130)/ V.S.2025/Power/ 1358-1366

Dated: 20/3/2025

To.

The Dy. Secretary (Legislation), Question Branch, Delhi Vidhan Sabha, Old Secretariat, Delhi – 110054

Sub: UnStarred Question No.46

Sir,

Please find enclosed copy of reply of the UnStarred Question No.46 for 24.03.2025 (100 Copies each along with a data in PDF File Format in pen drive) for your kind information and further necessary action at your end please.

This issues with the approval of the Hon'ble Minister (Power).

Encl. As above

Dy. Secretary (Power)

Yours faithfully,

Copy to:-

1. The Director, Directorate of Information and Publicity Department, Delhi Vidhan Sabha, Old Secretariat, Delhi - 110054 (150 Copies)

2. The OSD to Minister of Power, GNCTD

Dy. Secretary (Power)

विभाग का नाम :— ऊर्जा विभाग विभाग का पता :— आठवां तल, बी विंग, दिल्ली सचिवालय

अतारांकित प्रश्न संख्या—46 दिनॉक :—24.03.2025

प्रश्नकर्ता श्री जितेन्द्र महाजन

क्या माननीय ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

क)	उनके बारे में पूर्ण जानकारी उपलब्ध करायें	वर्तमान में जो भी रेगूलेशन सदन में रख गय।
ख)	; और इन सब रेगुलेशन से संबधित सदन द्वारा चर्चा के संबंध में जानकारी उपलब्ध करायें ?	

सूचना सक्षम प्राधिकारी से अनुमोदित है।

(विकास पाण्डे) उप सचिव (ऊर्जा)

VIKAS PANDEY

Dy. Secretary

Department of Power

Govt. of NCT of Delhi

Delhi Secretariat, New Delhi-02

DEPARTMENT OF POWER, GOVERNMENT of NCT DELHI 8TH LEVEL, B-WING DELHI SECRETARIAT, I.P.ESTATE, NEW DELHI- 110002

Sr. No.	Annual Reports / Annual Accounts Reports / Regulations	
1.	Annual Report of Delhi Electricity Regulatory Commission for the year 2020-2021	
2.	Annual Report of Delhi Electricity Regulatory Commission for the year 2021-2022	
3.	Annual Report of Delhi Electricity Regulatory Commission for the year 2022-2023	
4.	Annual Accounts Report of Delhi Electricity Regulatory Commission for the year 2022-2023	
5.	Delhi Electricity Regulatory Commission (forum for redressal of grievances of the consumers and ombudsman) (First Amendment) Regulations,2022	
6.	Delhi Electricity Regulatory Commission (forum for redressal of grievances of the consumers and ombudsman) (Second Amendment) Regulations, 2023	
7.	Corrigendum to Delhi Electricity Regulatory Commission (forum for redressal of grievances of the consumers and ombudsman) (Second Amendment) Regulations,2023	
8.	Delhi Electricity Regulatory Commission (Business Plan) Regulations, 2023	
9.	Delhi Electricity Regulatory Commission (Conduct of Business for Holding Inquiry by Adjudicating Officer) Regulations,2023	
10.	Delhi Electricity Regulatory Commission (Net Metering for Renewable Energy) (First Amendment) Regulations,2024	
11.	Delhi Electricity Regulatory Commission (Compensation to Victims of Electrical Accidents) Regulations,2024	
12.	Delhi Electricity Regulatory Commission (Guidelines for establishment of the forum and the Ombudsman for redressal of grievances of Electricity Consumers) Regulations, 2024	
13.	Corrigendum to Delhi Electricity Regulatory Commission (Guidelines for establishment of the forum and the Ombudsman for redressal of grievances of Electricity Consumers) Regulations, 2024	

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